

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 110 OF 2016 &
IA NO. 260 OF 2016**

Dated: 29th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

GMR Kamalanga Energy Ltd. & Anr. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishorv Mukherjee
Mr. Rohit Venkat

Counsel for the Respondent(s) : Mr. G. Umapathy for R-3 & R-4
Mr. Ravi Kishore for R-5

ORDER

I.A. NO.663 OF 2016

Delay in filing rejoinder is condoned. Rejoinder is taken on record.
Application is disposed of.

APPEAL NO. 110 OF 2016

List the matter for hearing on **25.01.2017.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**